

**Electrical Fittings in Government  
Quarters in Bengali Market Area, New  
Delhi**

7857. SHRIMATI PRABHAWATI GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether electrical fittings in Government quarters in Bengali Market area, New Delhi are old and pose a great danger to the lives and property of the residents;

(b) whether it is a fact that the meter boards are broken, there are not cut-outs and the wires have been connected directly to the meter thus posing a great danger to the lives of the residents especially children; and

(c) if so, the steps Government propose to take to provide conduit pipe fittings, proper meter boards with cutouts and encase them to save the children and adults alike from the risk posed by such rickety fittings?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) Although the wiring in the Government quarters in Bengali market area is old, it does not pose any danger to the lives and property of the residents.

(b) The meter boards are neither broken nor without cut-outs. Whenever a meter is found defective or the cut-out damaged, these are got replaced. These have been provided at a sufficient height out of reach of children so that they do not pose any danger to their lives.

(c) Conduit wiring will be provided whenever the quarters fall vacant, or, with the consent of the tenant, as the work could

cause inconvenience to the occupants.

**Promotional Prospects of General Duty  
Officers**

7858. SHRI WANGPHALOWANG: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government declared a package of interim benefits to Service Doctors on 30 July, 1987 for promotion of Senior Medical Officers with 12 years of service to Chief Medical Officers;

(b) whether a Gazette Notification was issued saying that promotion to Chief Medical officers would be subject to availability of posts and if so, the details thereof; and

(c) whether the promotional prospects of General Duty Officers who have completed 10 years of service have been protected and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) The package of benefits announced for the doctors in July, 1987 provides that Senior Medical Officers (Rs. 3000-4500) are to get promotion to the next grade of Chief Medical Officer (Rs. 3700-5000) with a total of 12 years of regular service in Group 'A' provided they have put in 2 years service as Senior Medical Officer on the basis of seniority-cum-fitness.

(b) and (c). The Gazette Notification published on 27.2.1989 contains the provision that promotion to the post of Chief Medical officer will be on the basis of selection on merit. A Senior Medical Officer in the Central Duty Sub-Cadre with 5 years regular service in the grade is eligible to be considered for promotion to the post of C.M.O subject to availability of vacancies.